## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS) TIS HAZARI COURTS, DELHI

## ORDER

Sub: Handing over all the records/files related to Kiosks.

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All the records/files pertaining to Kiosks earlier dealt by the Caretaking Branch (Central), Tis Hazari Courts, Delhi, shall be dealt by the General Branch (Central), Tis Hazari Courts, Delhi henceforth. The General Branch (Central), Tis Hazari Courts, Delhi is directed to take charge of all the records/files from Catetaking Branch (Central), Tis Hazari Courts, Delhi.

This order shall come into force with immediate effect.

(Virender Kumar Bansal)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

96056-96066 No. \_\_\_\_\_\_PS/THC(HQs)/Delhi/2025

Dated: 0 5 DEC 2025

## Copy forwarded for information and necessary action to:-

- 1. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 2. PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 3. The Chairperson, Building Maintenance Committee, THC, Delhi.
- 4. The Chairperson, Sub-Committee dealt with the matter of Kiosk, THC, Delhi.
- 5. The Ld. Officer Incharge, General Branch (Central), THC, Delhi.
- 6. The Ld. Officer Incharge, Caretaking Branch, THC, Delhi.
- 7. The Ld. Administrative Civil Judge (Central/West), THC, Delhi.
- 8. The Branch Incharge, Judicial Branch (Central), THC, Delhi.
- 9. The Branch Incharge, Caretaking Branch (Central), THC, Delhi for the compliance.
- 10. The Branch Incharge, General Branch (Central), THC, Delhi for the compliance.

11. Website Committee, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi